

HIGH COURT OF CHHATTISGARH, BILASPUR

CIRCULAR

No. 333 (Mis.)

Bilaspur, dated 30 October, 2025

Hon'ble High Court of Chhattisgarh came into existence on 1st November, 2000. In order to commemorate the glorious 25 years of formation of Chhattisgarh High Court, Hon'ble the Chief Justice will address the function on 01st November, 2025 at 10.30 AM.

Therefore, all the Officers, Employees of the Chhattisgarh High Court and all members of C.G High Court Bar Association, Bilaspur are requested to grace the function and remain present in the Unity Auditorium of the High Court on 1st November, 2025 at 10.00 AM.

By order of Hon'ble the Chief Justice


(Rajnish Shrivastava)
Registrar General

Endt. No. 20721 /

Bilaspur, dated 30 October, 2025

Copy forwarded to: -

1. Joint Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of His Lordship.
2. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of His Lordship.
3. Private Secretary to Ho Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of His Lordship.
4. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of His Lordship.
5. Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of Her Ladyship.
6. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of His Lordship.
7. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of His Lordship.
8. Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for information of His Lordship.
9. Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur for information of His Lordship.
10. Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur for information of His Lordship.

11. Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur for information of His Lordship.
12. Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur for information of His Lordship.
13. Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur for information of His Lordship.
14. Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur for information of His Lordship.
15. Private Secretary to Hon'ble Shri Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur for information of His Lordship.
16. Private Secretary to Hon'ble Shri Justice Amitendra Kishore Prasad, High Court of Chhattisgarh, Bilaspur for information of His Lordship.
17. P.S. to Registrar General, High Court of Chhattisgarh, Bilaspur.
18. Registrar (Vigilance/ I&E/ Judicial/ S&A Cell/ Estt./ Rules), High Court of Chhattisgarh, Bilaspur.
19. Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur,
20. Registrar (Computerization)-cum-C.P.C., High Court of Chhattisgarh, Bilaspur – for uploading the same on the website of this High Court,
21. Additional Registrar (Judl/Admn.), High Court of Chhattisgarh, Bilaspur.
22. O.S.D., High Court of Chhattisgarh, Bilaspur,
23. Member Secretary, Chhattisgarh State Legal Services Authority, Bilaspur,
24. Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur.
25. President, Secretary & All Members of Chhattisgarh High Court Bar Association, Bilaspur,
26. All Registrar (M)/Joint Registrar (M), High Court of Chhattisgarh, Bilaspur.
27. All Additional Registrar (M)/Budget Officer/Deputy Registrars/Accounts Officer, High Court of Chhattisgarh, Bilaspur.
28. Senior Librarian/Senior Court Manager/Court Managers, High Court of Chhattisgarh, Bilaspur.
29. All Assistant Registrars/Computer Programmers/Section Officers/Private Secretaries/Assistant Editor (ILR)/Assistant Librarians, High Court of Chhattisgarh, Bilaspur.
30. Assistant (Establishment) High Court of Chhattisgarh, Bilaspur – with a direction to affix the same in the Notice Boards of this Registry,
31. All other officers and employees of C.G. High Court, Bilaspur (C.G.)
for information/necessary action.


(Rajnish Shrivastava)
Registrar General